

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO.3504
TO BE ANSWERED ON 23.03.2026

UTILISATION OF MPLADS FUNDS

3504.DR. SASMIT PATRA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) total funds released and utilised under the MPLADS Scheme during the last five years, State-wise and year-wise details, including amount remaining unspent;
- (b) the number of MPLADS works recommended but not completed or delayed beyond the stipulated time period, along with reasons for such delays;
- (c) whether cases have been reported where submission of Utilisation Certificates (UCs) by district authorities or implementing agencies has been delayed, lower reported utilisation under MPLADS and if so, the details thereof, State-wise; and
- (d) steps taken or proposed by Government to ensure timely submission of Utilisation Certificates by district officials and implementing authorities?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) The details of total funds released/authorized and expenditure incurred during the last Five years is enclosed (Annexure I).

(b) The details of number of MPLADS works recommended during the year 2023-24, 2024-25 and the year 2025-26 and not yet completed beyond one year is enclosed (Annexure II).

As per Para 3.2.4 of the MPLADS Guidelines, 2023, the sanction/rejection in respect of all recommendations made by the Member of Parliament shall be issued by the Implementing District Authority within 45 days from the date of receipt of the recommendations to the Implementing District Authority.

As per Para 3.2.12 of the MPLADS Guidelines, 2023, the sanction letter issued by the Implementing District Authority shall stipulate a time limit for completion of the work by the Implementing Agency, which should generally not exceed one year. In exceptional cases, for instance in difficult/ hilly terrain, etc., where the implementation time is likely to exceed one-year, specific justification for the same shall be incorporated in the sanction letter.

It has been observed that delays in the issuance of administrative and technical sanctions for works recommended under the MPLAD Scheme are generally attributable to factors such as submission of

incomplete proposals, local disputes, constraints relating to land availability or site feasibility, requirements of statutory clearances, and technical issues at the district level. As per the MPLADS Guidelines, the responsibility for timely scrutiny, sanction, and execution of works rests with the District Authorities.

The Ministry regularly issues advisories to State Nodal Authorities and conducts monthly and quarterly review meetings with State/UT Governments and District Authorities to ensure timely sanction, execution, and completion of works strictly in accordance with the Scheme guidelines.

Further, with the operationalization of the eSAKSHI portal for fund flow and project monitoring, real-time visibility of works has enhanced transparency and strengthened oversight of the Scheme. Real-time work progress monitoring reports, including details of works pending for sanction beyond 45 days from the date of recommendation, works remaining incomplete after one year of sanction, and works where no payment has been made within three months of sanction, have been made available under State/District logins to facilitate focused monitoring and review at different administrative levels. Zonal workshops are also conducted periodically to review progress, resolve bottlenecks, and improve implementation efficiency.

(c) and (d) With the introduction of the new fund flow system through the eSAKSHI Portal with effect from 01.04.2023, all due authorizations of Hon'ble Members of Parliament are released simultaneously at the beginning of each financial year or at the commencement of their term, as applicable. Under this system, only the authorized amount is transferred from the Central Nodal Agency (CNA) to the Implementing Agencies, while payments to vendors are made directly on a "just-in-time" basis, eliminating any scope for parking of funds. Further, Utilization Certificates are generated online through the eSAKSHI Portal at the time of vendor payment, significantly reducing delays associated with their physical submission.

{Annexure referred to in part (a) of Reply to Rajya Sabha Unstarred Question No.3504 for answer on 23.03.2026}

(₹ in crore)

2021-22					2022-23			
State	Fund Released	Recommendation	Sanction against recommendation	Expenditure against recommendation	Fund Released	Recommendation	Sanction against recommendation	Expenditure against recommendation
Andaman And Nicobar Islands	2.50	1.36	1.23	0.50	0.00	4.68	0.00	0.98
Andhra Pradesh	29.50	65.60	38.02	37.83	117.00	209.46	159.44	103.48
Arunachal Pradesh	9.00	5.83	6.08	5.58	7.00	8.64	9.05	9.42
Assam	99.00	103.25	105.33	93.36	90.50	60.62	61.57	79.56
Bihar	98.00	101.30	75.80	101.67	193.00	243.71	164.32	185.64
Chandigarh	4.50	1.00	1.35	1.32	0.00	0.10	4.60	3.43
Chhattisgarh	28.50	27.91	16.81	24.11	54.50	66.68	60.37	47.98
Delhi	41.00	20.49	2.92	17.73	21.50	25.53	12.24	40.68
Goa	7.50	12.53	9.34	7.35	19.50	19.86	6.57	16.12
Gujarat	86.50	51.18	53.82	78.13	76.00	176.80	128.41	96.44
Haryana	33.50	19.94	69.63	23.33	31.00	57.71	-16.16	23.38
Himachal Pradesh	15.00	15.69	14.76	17.83	17.00	16.57	15.90	12.40
Jammu & Kashmir	13.00	8.33	8.57	16.50	19.50	17.26	17.98	21.93
Jharkhand	39.50	43.97	42.50	47.92	67.00	102.68	90.97	82.77
Karnataka	63.00	66.27	58.20	84.49	113.00	124.19	145.09	141.56
Kerala	138.00	28.60	13.86	37.71	59.00	175.74	90.50	69.52
Ladakh	0.00	2.41	2.13	2.16	2.00	0.44	0.26	1.01
Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Madhya Pradesh	71.00	60.98	50.22	58.09	100.50	141.23	121.30	113.30
Maharashtra	136.50	128.18	70.43	153.16	264.50	270.18	203.95	223.05
Manipur	7.00	2.45	2.40	2.40	11.50	15.26	12.02	12.65
Meghalaya	4.00	0.00	2.85	4.71	9.50	10.82	8.57	8.95
Mizoram	6.50	2.34	2.24	2.23	7.50	6.48	5.28	4.84
Nagaland	9.00	0.00	2.45	5.00	10.00	11.76	9.31	8.40
Odisha	64.00	78.87	68.64	74.78	119.00	174.56	127.08	120.73
Puducherry	9.50	1.27	0.49	2.60	7.00	17.61	12.06	8.35

Punjab	49.00	88.62	75.62	70.90	55.50	66.36	52.84	42.64
Rajasthan	58.50	77.07	50.62	70.54	117.50	193.38	142.56	109.28
Sikkim	2.00	1.70	4.25	4.99	4.50	14.29	10.22	8.34
Tamil Nadu	211.50	50.35	42.36	61.60	124.50	211.53	194.77	140.59
Telangana	43.50	23.86	23.21	42.04	92.50	47.50	45.32	47.55
The Dadra And Nagar Haveli And Daman And Diu	2.00	0.00	1.16	1.54	2.00	7.10	4.57	4.03
Tripura	4.50	3.03	2.40	6.06	24.50	14.05	8.66	10.05
Uttar Pradesh	141.50	156.60	162.54	160.57	483.00	493.54	358.63	351.05
Uttarakhand	14.00	29.20	27.00	20.93	25.00	13.87	10.97	16.45
West Bengal	152.00	93.70	72.33	75.94	167.00	239.69	188.06	181.01

Note- The data pertains to period prior to 01.04.2023.

(₹ in crore)

State/UT	2023-24				2024-25				2025-26(as on 16.03.2026)			
	Authorization	Recommendation	Sanction against recommendation	Expenditure against recommendation	Authorization	Recommendation	Sanction against recommendation	Expenditure against recommendation	Authorization	Recommendation	Sanction against recommendation	Expenditure against recommendation
Andaman And Nicobar Islands	11.77	12.81	9.05	4.46	4.90	1.93	1.53	0.37	4.90	5.37	1.29	0.23
Andhra Pradesh	359.90	363.05	311.93	243.40	188.65	111.04	89.68	58.19	181.30	206.78	154.89	35.09
Arunachal Pradesh	24.52	24.47	24.35	24.16	14.70	9.90	9.80	9.79	14.70	19.19	17.38	14.05
Assam	156.93	135.33	119.61	104.45	107.80	81.86	71.64	51.97	107.80	135.98	80.96	44.90
Bihar	507.13	493.78	453.20	418.06	303.31	169.96	160.38	146.10	325.36	353.13	241.50	145.49
Chandigarh	9.81	6.14	5.30	4.71	9.80	2.35	1.26	0.82	9.80	6.58	3.51	1.01
Chhattisgarh	107.39	103.58	94.10	88.21	85.75	66.81	63.83	52.66	79.83	84.22	68.71	42.57
Delhi	117.66	118.19	84.91	73.07	51.45	13.30	8.80	5.02	51.45	51.74	34.10	4.88
Goa	33.33	39.76	26.78	21.12	14.70	11.74	4.95	4.37	14.70	18.13	3.67	3.17
Gujarat	330.11	316.14	263.21	216.85	183.75	140.86	114.80	64.63	181.30	242.63	149.78	39.74
Haryana	116.21	115.98	102.43	74.09	75.95	33.97	30.01	17.97	73.50	83.65	58.59	15.40
Himachal Pradesh	53.94	51.11	43.42	35.64	34.30	29.07	25.01	20.26	34.30	49.46	37.23	22.53
Jammu And Kashmir	36.78	34.76	30.73	22.94	29.40	17.18	13.14	8.72	34.30	36.20	26.37	7.72
Jharkhand	154.81	148.14	137.34	118.53	100.45	51.33	49.11	42.99	116.94	151.82	115.07	64.10
Karnataka	341.29	332.08	280.69	245.29	210.70	149.46	107.41	79.22	205.80	231.70	92.71	48.47
Kerala	276.55	219.64	184.62	152.26	154.35	172.10	121.49	53.22	149.45	184.09	97.43	19.22
Ladakh	0.00	0.00	0.00	0.00	4.90	0.00	0.00	0.00	4.90	2.78	0.64	0.00
Lakshadweep	19.12	19.98	19.98	18.49	4.90	0.00	0.00	0.00	4.90	9.05	5.72	3.54
Madhya Pradesh	327.05	332.02	292.33	255.04	193.55	138.08	128.71	103.54	196.00	189.07	118.52	73.44
Maharashtra	570.27	519.42	421.22	375.82	328.30	259.28	155.83	116.72	330.75	347.92	93.85	34.94
Manipur	24.52	24.62	24.55	24.11	14.70	12.61	12.61	11.98	14.70	14.39	13.38	9.61
Meghalaya	22.07	22.03	19.98	18.21	14.70	14.13	13.61	11.36	14.70	15.40	12.65	8.25
Mizoram	12.26	12.37	12.25	12.12	9.80	9.72	9.67	9.18	9.80	9.75	9.30	7.53
Nagaland	9.81	8.75	8.75	8.75	9.80	9.80	9.80	9.80	9.80	11.91	11.91	11.62
Odisha	254.02	241.20	215.59	151.59	169.05	76.55	68.41	44.10	151.90	184.25	99.69	34.32

Puducherry	19.61	15.43	11.74	9.63	9.80	13.76	11.45	6.23	9.80	12.79	2.50	0.39
Punjab	134.87	121.00	109.13	100.76	95.55	64.53	43.21	34.22	88.20	126.63	103.29	48.64
Rajasthan	315.53	310.04	260.10	205.95	169.05	101.96	83.50	59.80	173.95	180.57	102.47	41.99
Sikkim	17.16	17.01	16.26	16.13	9.80	9.71	9.58	9.56	9.80	10.66	9.87	8.03
Tamil Nadu	531.04	506.67	450.33	433.15	291.55	252.00	212.45	183.04	315.52	403.43	240.21	138.07
Telangana	206.90	227.22	189.90	150.12	122.50	69.99	56.51	42.49	132.30	153.86	74.09	33.47
The Dadra And Nagar Haveli And Daman And Diu	9.81	0.00	0.00	0.00	9.80	0.00	0.00	0.00	9.80	11.61	0.00	0.00
Tripura	21.57	21.64	21.29	19.75	12.25	7.37	7.03	4.49	14.70	17.44	7.85	3.32
Uttar Pradesh	827.82	844.03	775.21	728.32	563.50	415.67	388.50	343.05	546.35	612.64	462.44	233.98
Uttarakhand	85.31	81.79	74.94	51.21	39.20	16.37	14.92	9.81	39.20	33.46	19.50	5.61
West Bengal	549.53	542.62	464.04	379.09	296.45	229.66	206.93	158.77	289.77	315.08	154.28	47.49

Note- The above data pertains to the information available on the eSakshi Portal with effect from 01.04.2023.

{Annexure referred to in part (b) of Reply to Rajya Sabha Unstarred Question No.3504 for answer on 23.03.2026}

(Number of Works)

State/UT	2023-24			2024-25			2025-26(as on 16.03.2026)		
	Recommendation	Sanction against recommendation	Work Under Progress since 01 year of Sanction	Recommendation	Sanction against recommendation	Work Under Progress since 01 year of Sanction	Recommendation	Sanction against recommendation	Work Under Progress since 01 year of Sanction
Andaman And Nicobar Islands	61	42	31	6	5	0	21	6	0
Andhra Pradesh	5159	4391	2332	1318	1152	512	2549	1873	0
Arunachal Pradesh	370	367	170	78	77	27	232	206	0
Assam	2279	1933	1422	948	823	206	1809	945	0
Bihar	7569	7070	481	2032	1913	39	4208	2964	0
Chandigarh	32	28	5	41	20	1	84	38	0
Chhattisgarh	2096	1901	465	1054	1015	219	1479	1218	0
Delhi	871	698	94	146	101	18	485	376	0
Goa	227	154	94	91	39	0	156	35	0
Gujarat	9127	7875	1507	3484	2939	204	5966	3938	0
Haryana	2162	1926	1070	560	496	173	1349	979	0
Himachal Pradesh	2362	2053	1588	1003	841	298	1901	1480	0
Jammu And Kashmir	1053	962	271	297	244	16	603	395	0
Jharkhand	3460	3242	2304	1294	1251	681	4064	3053	0
Karnataka	6372	5506	2994	2190	1561	148	3258	1119	0
Kerala	3722	3237	263	2250	1646	174	2745	1490	0
Ladakh	0	0	0	0	0	0	23	8	0
Lakshadweep	45	45	18	0	0	0	27	24	0
Madhya Pradesh	9496	8232	4311	3017	2785	668	3966	2361	0
Maharashtra	6798	5626	1391	2355	1421	260	3495	993	0
Manipur	126	124	47	45	45	16	59	52	0

Meghalaya	651	579	109	258	247	44	301	253	0
Mizoram	151	149	117	156	154	89	134	128	0
Nagaland	26	26	1	38	38	0	50	50	0
Odisha	6939	6362	3869	2214	2025	341	3988	2241	0
Puducherry	103	78	37	49	37	8	65	6	0
Punjab	3763	3472	532	1198	1087	161	3005	2487	0
Rajasthan	5585	4624	2067	1415	1198	439	2388	1402	0
Sikkim	130	123	46	79	77	58	91	68	0
Tamil Nadu	5558	5016	2515	2504	2238	271	4510	3047	0
Telangana	5429	4546	2936	2017	1718	503	3334	1783	0
The Dadra And Nagar Haveli And Daman And Diu	0	0	0	0	0	0	82	0	0
Tripura	219	215	103	27	25	5	97	40	0
Uttar Pradesh	19153	17994	4446	8516	7989	1092	10323	6408	0
Uttarakhand	2867	2660	1557	292	260	20	740	399	0
West Bengal	8303	7342	3851	2385	2185	595	3813	1981	0

Note- The above data pertains to the information available on the eSakshi Portal with effect from 01.04.2023.